

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI  
(Appellate Jurisdiction)**

**IA NO. 233 OF 2016 IN  
DFR NO. 1176 OF 2013**

**Dated : 20<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Bihar State Power (Holding) Co. Ltd.**

**... Appellant(s)**

**Vs.**

**Bihar Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Kr. Shah

Counsel for the Respondent(s) : -

**ORDER**

Issue fresh notice to Respondent No.2 returnable on 23.01.2017.

Dasti, in addition, is permitted.

List the matter on **23.01.2017.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**